

26.11.92

Hon Mr Justice VC Srinivasan, VC
Hon Mr. AB Vardhi, AM

Issue Notice to show Cause as to why the petition be not admitted. Let counter be filed within 4 weeks. Rejoinder if any may be filed within 2 weeks thereafter. List this case on 4.2.1992 for hearing on Admission.

AM.

VC

(M)

25.10.92

Hon Mr Justice VC S, VC
Hon Mr. K. Jayaram, AM

The case related to territorial jurisdiction at Madhavapur, H.P. is being transferred to Madhavapur Bench of the VC's order dt. 18/12/92

AM
S.O. (C)

Applicant has moved application for withdrawal of the O.A. C.P. is dismissed as infructuous. Sh. K. S. does not oppose.

AM

VC

Received copy
17/12/92

After signing the above order it was brought to our notice that the names of Sh. K. C. Srinivasan were wrong (transcribed) and it should be Sh. S. C. Srinivasan. The said mistake is corrected.